

Annexure-2										Date of commencement of liquidation: 14.09.2018						
Name of the corporate debtor: Shree Ganesh Jewellery House (I) Limited										List of unsecured financial creditors (Amount in ₹)						
Sl. No	Name of Creditor	Identification No.	Details of claim received			Details of claim admitted							List of stakeholders as on: 14.10.2018			
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Abhishek Stock Broking Services Pvt. Ltd.	CIN: U7140WB1995PTC070469	12-10-2018	3507519	3507519	Unsecured Loan	0	NA	NA	NA	0.0065	0	0	0	0	
2	Ayush Fiscal Pvt. Ltd.	CIN: U65999WB1992PTC055336	12-10-2018	10357428	10357428	Unsecured Loan	0	NA	NA	NA	0.0191	0	0	0	0	
3	Multiplex Resources Limited	CIN: L67111WB1993PLCO58314	12-10-2018	6373802	6373802	Unsecured Loan	0	NA	NA	NA	0.0117	0	0	0	0	
4	Narayan Finvest Pvt Ltd.	CIN: U65993WB1991PTC051249	12-10-2018	11562676	11562676	Unsecured Loan	0	NA	NA	NA	0.0213	0	0	0	0	
5	Union Bank of India	CIN: U99999MH1919PTC000615	23-05-2019	4231994499	4231994499	Unsecured Loan	0	NA	Security details: Unsecured Financial Creditor Security details: Corporation Bank A. Primary: 1. Hypothecation charge on entire stocks and other receivables and other current assets of the company both present & future on pari passu basis with other financial banks under consortium (excluding the bills discounted at respective banks) 2. Hypothecation of receivables discounted (exclusive for respective banks) 3. Extension of First charge by way of Hypothecation of entire inventory cum book debts/current assets along with other lenders. B. Guarantee 1. Mr. Nilish Pankh 2. Mr. Umesh Pankh 3. Easy Fit Jewellery Limited 4. Alok Green Energy Pvt. Ltd. C. Collateral: 1. Second pari passu charge on fixed assets (both present & future) of the company with other financing banks under consortium. 2. Exclusive charge on EMG of land and building situated at premises No. 12/1/14, Mondal Para Lane, P.S., Baranagar, Kolkata-700090 3. Exclusive charge on EMG of land situated at Mouza Domjur, J.L. No. 33, under C.S. Khattan No. 369, 370 & 1464, IS Khattan No. 273, 658, 1847, 2076, 2599 and 5139 in P.S. Domjur, Howrah Dist. owned by the Company. 4. Exclusive charge on EMG of land admeasuring 61.3 cottah situated at Village Sashihala, P.O. Dasepur, Under Domjur Gram panchayat, Dist. Howrah. 5. Exclusive charge on EMG of single storeyed commercial building at 55/A, Free School Street, Kolkata - 700036. 6. Exclusive Charge on EMG of immovable property situated at 125, 1st Floor, Vardhan Market, 25A, Camac Street, Kolkata- 700017, admeasuring 231 sq.ft. 7. Exclusive Charge on EMG of immovable property (land) admeasuring 61.3 cottah situated at Village Sashihala, P.O. Dasepur. 8. Exclusive Charge of immovable property situated at Flat No. 2B, Park Center, 24, Park Street, Kolkata - 700016 9. Exclusive Charge on EMG of land admeasuring 61.3 cottah situated at Village Sashihala, P.O. Domjur Gram Panchayat, Dist. Howrah. 10. Exclusive Charge on EMG of immovable property situated at No. 9, Ram Narayan Bhatiacharjee Lane, Kolkata- 700006 11. Exclusive Charge on EMG of leasehold properties (office premises) admeasuring 1422 sq.ft. situated at 413, 4th Floor, Vardhan Market, 25A, Camac Street, Kolkata- 700017. 12. Exclusive Charge of FDs of the bank (SBI) of ₹ 8.45 CR Limited to Sree Ganesh Jewellery House.	NA	7.7894	0	0	0	0	